


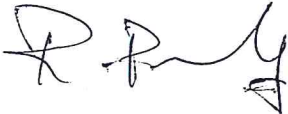
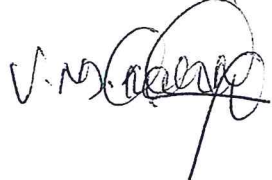
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/636/(IB)/2017  
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD  
NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	V. J. ARUL RAJ	Counsel for Resp.	
2.	N. P. Vijaykumar R. Pradeep	Counsel for Resp	
3.	V. M. KARTHIK	Counsel for financial creditor	

**ORDER**

Counsels representing both the parties are present. Counsel for respondent submitted that a meeting of joint lender forum is to be constituted as per the resolution plan and prayed for time to make submissions in this regard. Counsel for petitioner had no objections in granting time to the respondent. Time is enlarged at request of both counsels. Put up on 01.03.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)